

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 23.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Intervention Petition/24/2023 in Company Petition IB/318/2022
NAME OF THE COMPANY	GVK Energy Limited
NAME OF THE PETITIONER(S)	Catalyst Trusteeship Limited
NAME OF THE RESPONDENT(S)	GVK Energy Limited
UNDER SECTION	7 of IBC

ORDER

Present: Ld. Counsel Mr. VVSN Raju for the Financial Creditor.
Ld. Counsel Mr. Krish Kalra for the Corporate Debtor.

It is stated by both the parties that the settlement talks are going on in this matter.
For filing of settlement deed, **matter is adjourned to 12.07.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)